

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/229/KOB/2024 in CP(IBC)/17/KOB/2024
SECTION	REG. 13 (2) (d) & 17 (1) IBBI.
NAME OF PARTIES	JOSSY STEEPHEN KATTUR (IRP) IN THE MATTER OF M/S AP STEEL RE ROLLING MILL LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	JOSSY STEEPHEN KATTUR(IRP)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

04 JUNE 2024

ORDER

IA(IBC)/229/KOB/2024 in CP(IBC)/17/KOB/2024

This is an IA bearing No. 229/KOB/2024 filed by the IRP of M/s. A P Steel Re Rolling Mill Limited to place on record the report of List of Creditors under Regulation 13(2)(d) of IBBI (Resolution Process for Corporate Persons) Regulations, 2016 and to certify the Constitution of Committee of Creditors under Regulation 17(1) of IBBI (Resolution Process for Corporate Persons) Regulations, 2016 enclosing therewith the list of creditors.

Learned IRP, Mr. Jossy Steephen Kattur appears through virtual mode.

The said report of List of Creditors and Constitution of Committee of Creditors is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/229/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)